



* **HIGH COURT OF DELHI : NEW DELHI**

+ **ITA No. 1155 of 2006**

Judgment reserved on: May 7, 2007

% Judgment delivered on: May 11, 2007

The Commissioner of Income Tax, Delhi (Central)-I
ARA Centre, Jhandewala Extension
New Delhi

...Appellant

Through Mr. R.D. Jolly with Ms. Sonia Mathur,
Advocates

Versus

M/s Sahara India Financial Corporation Limited
1, Kapoorthala Complex
Aliganj, Lucknow

...Respondent

Through Mr. Perci Pardiwala with Mr. Aarohi
Bhalla, Advocates

Coram:

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE V.B. GUPTA

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|---|---------------|
| 1. Whether the Reporters of local papers may
be allowed to see the judgment? | Yes |
| 2. To be referred to Reporter or not? | Not necessary |



3. Whether the judgment should be reported
in the Digest?

Not necessary

MADAN B. LOKUR, J.

For orders, see ITA No.1136 of 2006.

Madan B. Lokur, J

May 11, 2007
ncg

V.B. Gupta, J

Certified that the corrected copy
of the judgment has been
transmitted in the main Server.